370(30) Declaration of Assets and Liabilities

2317

Year 2021-22

I, Pawan Kumar Sinha, son of Late Maheshwari Prasad Verma, aged about 58 years, belonging to Bihar Vidhan Sabha Service and presently working as Deputy Secretary, Bihar vidhan sabha, Bihar give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Mrs. Kumud Sinha (wife)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs. 12,350/-	Rs. 25,500/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	S.B.A/C-Rs.83,767(SBI)	S.B.A/C-Rs.2,51,325 PPF- Rs. 10,69,238	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in Companies	Mutual Fund- Rs.18,57,927/- Equity-9,15,342	Mutual Fund-Rs.1,99,990 Equity-2,97,317	. NIL	NIL	NIL
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Premium Rs. 9,213/- yearly Rs. 17,018/- yearly	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maruti Ritz Car (Model 2011) Purchased in 2014	NIL	NIL	NIL	. NIL
(vi)	Jewellery (give details of weight and value)	Gold- 90 gram Value not assesed	Gold- 140 gram Silver- Value not assesed		NIL	NIL
	Other assets, such as values of claims/ interests	TV, Fridge, Washing Machine, A.C. etc. (Value not assesed)	NIL	NIL	NIL	NIL

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per book in the case of non listed companies should be given.

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^{*} Dependant here means a person subtantially dependent on the income of the employee

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Mrs. Kumud Sinha (wife)	Sushmita Kumari (daughter)	Dependant-2 Name	Dependant-3 Name
(1)	Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value	NIL	Mauza- Gorna Khata No 226, 406 Khesara- 1356, 1403 Rakba- 8.7 & 8.1 decimal (Value not assed) (From Parents)	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial & Residential) -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value	NIL	NIL	NIL	NIL	NIL
	Houses / Apartments, etcLocation(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value	Apartment Rukanpura, Patna Door No. 101 1053 Sq. ft. Purchase Value Rs. 6,94,000/- (2003)	NIL	NIL	NIL	NIL
(1)/1	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL



I give herein below the details of my liabilities/ overdues to public financial Institutions and government dues:-(2)

[Note: Please give sepatate details for each item]

Sr. No.	Description	Name & Address of Bank/ Financial Institution(s)/ Department(s)	Amount outstanding as on	
(A)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial Institutions	NIL	NIL	
	(iii) Government Dues : (a) Dues to departments dealing with government accomodation	NIL	NIL	
	(b) Dues to departments dealing with supply of water	. NIL	NIL	
	(c) Dues to departments dealing with supply of electricity	NIL	NIL	
	(d) Dues to departments dealing with telephones	NIL	NIL	
	(e) Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(B)	(i) Income Tax including surcharge [Also indicate the assesment year upto which Income Tax Return field. Give also Permanent Account Number (PAN)	A.Y. 2021-22 Tax Paid- Rs. 2,41,577 PAN No AKWPS7200G	NIL	
	(ii) Wealth Tax [Also indicate the assesment year upto which Wealth Tax return field.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. <u>Personal Detail</u>			
GPF/CPF/PRAN NO. :-	PTS/BLA-180		
Gender :-	M	(M/F)	
Date of Birth :-	3/20/1964	(DD/MM/YYYY)	
Class/ Group :-	А	(A/B/C)	
Cadre :-	BIHAR VIDHAN SABH	A	
Home District :-	SARAN		

I hereby declare that the above details are true to the best of my knowledge and belief. The present value of the movable & immovable assets has not been assesed.

Signature

Name of Employee

PAWAN KUMAR SINHA

Designation

Place: PATNA Date:

Deputy Secretary Department **BIHAR VIDHAN SABHA**